

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.08.2021 (WEDNESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---------------------------------------|---|-------------------------------|--------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 788 of 2020 | Vijender Goel Vs. VMA Chemicals Pvt. Ltd. | Sanjay Kr. Maria | R.P. Singh Prabhat Kumar |

For Admission (Fresh Case)

| | | | | |
|-----------|---------------------------------------|---|---------------|--|
| 2. | Comp. App. (AT) (Ins) No. 548 of 2021 | R N Khemka Enterprises Pvt. Ltd & Anr. Vs. Persuasive Realcon Pvt. Ltd. | Rakesh Wadhwa | |
|-----------|---------------------------------------|---|---------------|--|

For Admission (After Notice)

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|-----------|---------------------------------------|---|-------------------------|--|
| 3. | Comp. App. (AT) (Ins) No. 778 of 2020 | VRG Healthcare Pvt. Ltd. Vs. VRG Infrastructure Pvt. Ltd. | Shreyash U Lalit | P. K. Mittal-R1 |
| 4. | Comp. App. (AT) (Ins) No. 132 of 2021 | Kotak Mahindra Bank Ltd. Vs. Ravindra Loonkar & Ors. | Mahip Datta Parashar | Atul Sharma-R1 & R2 Raveena Rai-R3 Ravindra Loonkar-RP |
| 5. | Comp. App. (AT) (Ins) No. 343 of 2021 | R.R. Sales Corporation & Anr. Vs. Reliable Insupacks Pvt. Ltd. & Ors. | Rohit Naagpal | |
| 6. | Comp. App. (AT) (Ins) No. 520 of 2021 | PNB Housing Finance Ltd. Vs. Vipul Ltd. (Through Mr. Ravi Sethia Interim Resolution Professional) & Ors. | Parth Bhatia | Sumant Batra-R1 Saurabh Kalia Punit Beriwal |

For Hearing

| | | | | |
|-----------|---------------------------------------|---|-------------------|-------------------------------------|
| 7. | Comp. App. (AT) (Ins) No. 657 of 2020 | Punjab National Bank Vs. Supriyo Kumar Chaudhuri & Ors. | Avinash Mohapatra | Swati Dalmia-R1 Shikhar Singh-R2 |
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| 8. | Comp. App (AT) (Ins) No. 888 of 2020 | D.K. Mohanty Vs. Jai Balaji Industries & Anr. With | Surekha Raman | Diwakar Maheshwari Pratiksha Mishra-R1 Santosh Choraria- IRP |
| 9. | Comp. App (AT) (Ins) No. 889 of 2020 | D.K. Mohanty Vs. Jai Balaji Industries & Anr. | Surekha Raman | Diwakar Maheshwari Pratiksha Mishra-R1 Santosh Choraria- IRP |
| 10. | Comp. App. (AT) (Ins) No. 389 of 2021 | Mack Star Marketing Pvt. Ltd. Vs. Ashish Chawchharia | Shivani Rawat | Dhirajkumar Totala- R1 Brijesh Manglunia Tanya-RP |

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar